

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF SEPTEMBER 2026																
SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED OR SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT/SECTION
0	ABOLISHED COURT OF MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL													
1	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)	CENTRAL	306	CS (COMM)	CS (COMM)/1216/2025	18-11-2025	FAIZAN BAIG Vs MOHAMMAD MUHEETS ALAM	MOHD SULEMAN KHAN	9818416099	01-09-2026	287	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/145/2025	01-02-2025	SARR FREIGHTS CORPORATION Vs PUNJAB AND SIND BANK	DIVYAM AGARWAL	8595047596	22-09-2026	598	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/1317/2024	28-11-2024	SHRIKANT Vs MAHESH SHANKAR UPADHYAY	PARIKSHIT MAHIPAL	9868873986	24-09-2026	665	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
2	SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e. 14.09.2026)	CENTRAL	304 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/347/2025	27-03-2025	SHASHI AGARWAL Vs AJANTA RAAJ PROTCINS LIMITED AND ORS	TUSHAR AGARWAL	9313202263	08-09-2026	530 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/117/2025	25-01-2025	Vansh Khurana Vs G7 Wellness SPA	ARVIND VATS	9999137580	10-09-2026	593 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/918/2020	02-07-2020	THE INDIAN WOOD PRODUCTS CO. LTD. Vs M/S UNIQUE WOOD PRODUCTS	SATISH KUMAR	9811053833	19-09-2026	2270 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/1349/2024	09-12-2024	CLEAR MEDIA INDIA PRIVATE LIMITED Vs SHABDARTH	ABHAY SAHAI	9971067110	25-09-2026	655 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/300/2024	26-02-2024	SIEMENS HEALTHCARE PRIVATE LIMITED Vs WELLNESS PATHCARE INDIA LLP	SUKRIT KAPOOR	9918250327	29-09-2026	946 DAYS	YES	CONTESTED	NA	NA	RECOVERY
3	SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)	CENTRAL	NIL													
4	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)	CENTRAL	410	CS (COMM)/654/2024	CS (COMM)/654/2024	29.05.2024	M/S. S. CHAND & COMPANY LTD. VS. M/S. JAICO BOOK DISTRIBUTORS	SH. NAVEEN KUMAR TRIPATHI	9810419936	23.09.2026	757 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY

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			410	CS(COMM)/853/2025	CS(COMM)/853/2025	28.07.2025	MANJEET KAUR VS. RAJU ALIAS DEVENDER	SH. RAKESH WADHWA	9811072845	23-09-2025	422 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS(COMM)/7/2025	CS(COMM)/7/2025	04-01-2025	M/S. ORANGE EDUCATION PVT. LTD. VS. LUCA BERTON	SH. NAVEEN KUMAR TRIPATHI	9810419936	24-09-2026	628 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	COUNTER CLAIM /11/2026	COUNTER CLAIM/11/2026	17-03-2026	SAKSHI JAIN VS. ASHWANI KUMAR JAIN	SH. PANKAJ JAIN	9810419936	26-09-2026	193 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS(COMM)/602/2025	CS(COMM)/602/2025	26-05-2025	ASHWANI KUMAR JAIN VS. SAKSHI JAIN	SH. VIPIN ARORA	9313626324	26-09-2026	488 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
5	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)	CENTRAL	302	CS(COMM)	CS (COMM)/412/2023	06-03-2023	UNICORN DENMART LTD V/s DVG DENTAL LABTHROUGH ITS PROPRIETOR SH. K. M. UMESH	GUNJAN KUMAR	9313350568	29-09-2026	1303	YES	DECREE	NA	NA	RECOVERY
302			CS(COMM)	CS (COMM)/1474/2023	03-11-2023	CHARAN INDUSTRIES PRIVATE LIMITED Vs ACTIONMILANO BRANDS LTD.	PAADUKA PRIVATE Vs MILANO BRANDS LTD.	PREM GARG	8860844670	28-09-2026	1060	YES	DISMISSED	NA	NA	RECOVERY
302			CS(COMM)	CS (COMM)/1034/2024	19-09-2024	M/S PERFECT PLASTIC Vs M/S PIONEER POLYPLAST	K.K. SINGH PIONEER	9810673660	25-09-2026	736	YES	DISMISSED	NA	NA	RECOVERY	
302			CS(COMM)	CS (COMM)/1248/2024	14-11-2024	PARVEEN KUMAR SHARMA Vs MUNICIPAL CORPORATION OF DELHI	VIVEK BHARDWAJ	9810562448	25-09-2026	680	YES	DECREE	NA	NA	RECOVERY	
302			CS(COMM)	CS (COMM)/583/2025	21-05-2025	Vikas Sharma Vs M/s Gagan Pharmaceuticals and Others	SRANDHIR SINGH KALAL	9350906007	25-09-2026	492	YES	DECREE	NA	NA	RECOVERY	
6	MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)	CENTRAL	308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/8/2026	03-01-2026	NEOKRAFT INTERIOR DECOR Vs VIGOUR MOBILE INDIA PVT. LTD.	VARUN MITTAL	9953062629	23-09-2026	273 DAYS	YES	CONTESTED(DECREE)	NIL	NIL	RECOVERY
308 EXTENSION BLOCK THO DELHI			TRADE MARK	CS (COMM)/33/2026	13-01-2026	SURYA ROSHNI LIMITED Vs MADDI RAMAIAH KUTATI	SHRIHAR TRIPATHI	9548888420	10-09-2026	242 DAYS	NO	CONTESTED(DECREE)	NIL	NIL	TRADE MARK	
308 EXTENSION BLOCK THO DELHI			RECOVERY	CS (COMM)/50/2026	15-01-2026	LAXMI NARAYAN Municipal Corporation of Delhi	SATYENDRAKUMAR SINGH	9811161525	01-09-2026	229 DAYS	YES	CONTESTED(DECREE)	NIL	NIL	RECOVERY	
308 EXTENSION BLOCK THO DELHI			RECOVERY	CS (COMM)/101/2026	27-01-2026	UNION BANK OF INDIA Vs JAGDISH PRASAD	DEEPA GUPTA	9312292558	25-09-2026	243 DAYS	YES	CONTESTED(DECREE)	NIL	NIL	RECOVERY	

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6	ABOLISHED COURT OF SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL													
7	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)	CENTRAL	307	Civil	CS (COMM)/946/2021	44274	Mr. DINESH JAIN Prop. of M/s SIDDHARTH INTERNATIONAL Vs M/s P. B. RETAIL PVT. LTD.			46209	-1935	Yes	Contested	46209		
			307	Civil	CS (COMM)/5014/2021	44526	MANHAR CREATION Vs RAKESH SHARMA PROPRIETOR OF M/S KANHA GARMENTS			46221	-1695	Yes	Contested	46221		
			307	Civil	CS (COMM)/2043/2022	44799	CANARA BANK Vs MAMTA			46207	-1408	Yes	Contested	46207		
			307	Civil	Execution (Comm.)/400/2023	45128	OYO APARTMENTS INVESTMENTS LLP Vs CONVEST BUILDCON PRIVATE LTD			46245	-1117	Yes	Contested	46245		
			307	Civil	Execution (Comm.)/407/2023	45135	OYO APARTMENTS INVESTMENTS LLP Vs JEET CORPORATION			46245	-1110	Yes	Contested	46245		
			307	Civil	Execution (Comm.)/408/2023	45135	OYO APARTMENTS INVESTMENTS LLP Vs CONVEST OVERSEAS PVT LTD			46245	-1110	Yes	Contested	46245		
			307	Civil	Execution (Comm.)/409/2023	45135	OYO APARTMENTS INVESTMENTS LLP Vs RAUNAK INTERNATIONAL			46245	-1110	Yes	Contested	46245		
			307	Civil	Execution (Comm.)/410/2023	45135	OYO APARTMENTS INVESTMENTS LLP Vs JUVELLO HOMES PVT LTD			46245	-1110	Yes	Contested	46245		
			307	Civil	Execution (Comm.)/435/2023	45155	OYO APARTMENTS INVESTMENTS LLP Vs JATINDER PAL SINGH HUF			46245	-1090	Yes	Contested	46245		
			307	Civil	CS (COMM)/1457/2023	45231	PHI LEARNING PVT LTD Vs INTERNATIONAL BOOK CENTRE			46235	-1004	Yes	Contested	46235		
			307	Civil	CS (COMM)/1463/2023	45231	PHI LEARNING PRIVATE LTD Vs JBC PUBLISHERS AND DISTRIBUTORS			46223	-992	Yes	Contested	46223		
			307	Civil	CS (COMM)/1057/2024	45558	M/s The Magic Touch Events Vs Delhi Police Through its Deputy Commissioner of Police (Prov. n Logistics)			46213	-655	Yes	Contested	46213		
			307	Civil	CS (COMM)/1088/2024	45566	CHANDAN SINGH RAWAT PROP. OF M/S RAHUL ENTERPRISES Vs RAHUL SHARMA PROP. OF M/S RAJ ARYAN			46252	-686	Yes	Contested	46252		
			307	Civil	CS (COMM)/1096/2025	45944	Anil Kumar Prop. of M/s A.K. and Co. Vs Municipal Corporation of Delhi			46234	-290	Yes	Contested	46234		

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			307	Civil	CS (COMM)/1204/2025	45978	BANK OF BARODA Vs MOHD. MEHRAJ			46211	-233	Yes	Contested	46211		
			307	Civil	CS (COMM)/1280/2025	45993	Sanjeev Kumar Goel Vs Municipal Corporation of Delhi			46248	-255	Yes	Contested	46248		
			307	Civil	OMP (COMM.)/7/2026	46053	Balaji Jewellers and Ors Vs Sammaan Capital Limited			46252	-199	Yes	Contested	46252		
			307	Civil	Ex.COMM - Award by Arb. Comm./44/2026	46118	DRA CONSULTANTS PVT LTD (JV) Vs DELHI JAL BOARD			46255	-137	Yes	Contested	46255		
			307	Civil	Execution (Comm.)/205/2026	46130	VIKAS VERMA Vs MUNICIPAL CORPORATION OF DELHI			46209	-79	Yes	Contested	46209		
			301	Civil	CS (COMM)/521/2024	45409	MONIKA SINGH Vs VISHAL GUPTA			46290	-881	Yes	Contested	46290		
8	SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)	CENTRAL	COURT ROOM 309	CS (COMM)	OMP (COMM.)/531/2026 (I)	46175	JUHIE(INDIA) PVT LTD Vs DINESH	Sunita Singh	9871040589	12.09.2026	102	-	Contested			
			COURT ROOM 309	OMP (I) (COMM)	CS (COMM)/999/2025	45911	M/s VASTRAM INDIA PVT LTD Vs SANJAY KUMAR YADAV	Vikrant Jain	9811377679	22.09.2026	376	-	Contested			
9	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)	CENTRAL	401	CS (COMM)	57/2026	46038	UNION BANK OF INDIA Vs Sheela and Ors	DEEPA GUPTA	9312292558	46270	232					
			401	CS (COMM)/	1320/2025	46003	M/S SHIV RATNA PAPER P. LTD. Vs M/S WOLKUS TECH. SOL. P. LTD.	SUBHASH CHANDRA	9810459344	46280	277					
			401	CS (COMM)	413/2026	46119	STATE BANK OF INDIA Vs PARVEEN SHOKEEN	S. SOOD	9810182768	46291	172					
			401	CS (COMM)	305/2026	46095	Gunshikha Marketing Co Vs Jasvir Singh Sian	ABOTT LAW OFFICE	9718704960	46295	200					
10	SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)	CENTRAL	402	CIVIL CASE	CS (COMM)/234/2025	M/S SOLUTIONS PVT LTD Vs THE INSTITUTE OF	428-02-2025	17-09-2026	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS (COMM)/671/2024	JOGESH SINGH ARORA Vs NARINDER CHAWLA	31-05-2024	26-09-2026	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS (COMM)/439/2024	Ashok Kanodia (Proprietor Metal India) Vs Ruchika Jain (Proprietor M/s	06-04-2024	26-09-2026	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money

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			402	CIVIL CASE	CS (COMM)/380/2026	RAJAN VERMA Vs Municipal Corporation of Delhi	30-03-2026	29-09-2026	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	Counter Claim/23/2025	RUCHIKA JAIN PROPRIETOR M/S SHREE METALS Vs ASHOK	06-05-2025	26-09-2026	Yes	CS(Comm)	Dismissed	NA	Contested			Recovery of Money
11	MS. MANJUSHA WADHWA/SH. ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST		cs	CS (COMM)/86/2025	31-01-2025	MUNNA LAL YADAV PROPRIETOR M/S MARKHAJELAY(P), Vs Dolphin Aqua Cure Pvt Ltd	ANANT KUMAR	9810134489	03-09-2026	580	Yes	DECREE	Nil.	Nil.	
12	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/680/2025	11-08-2025	MOHD ZAKI (PROP) M/S AMIR ELECTROPLATING WORK Vs M/S ONEX INDUSTRIES PVT LTD AND ORS	Naved Rajput(P),	9811282952	19-09-2026	404	Yes	DECREE	Nil.	Nil.	
				Counter claim	Counter Claim/57/2025	23-12-2025	M/S ONEX INDUSTRIES PVT LTD Vs MOHD ZAKI PROP M/S AMIR ELECTROPLATING WORKS	Sameer Dewan(P),	9810134864	19-09-2026	270	Yes	DISMISSED	Nil.	Nil.	
13	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/144/2024	45334	Vintage Credit And Leasing Pvt Ltd Vs Ajit Singh Maurya			46273	939		Contested			
					CS (COMM)/65/2025	45685	PUNJAB NATIONAL BANK Vs BABITA MAHAWAR			46273	588		Contested			
					CS (COMM)/5844/2024	45631	M/s APEX STATUTORY COMPLIANCE ADVISORS PVT. LTD. Vs M/s SARA ABODE PRIVATE LIMITED			46294	663		Contested			
					CS (COMM)/5882/2024	45647	FABCARE INDIA PRIVATE LIMITED Vs JABALPUR GARMENT AND FASHION DESIGN CLUSTER ASSOCIATION			46295	648		Contested			
					CS (COMM)/703/2025	45890	TARZAN ELECTRICALS PRIVATE LIMITED Vs TARU GOEL			46295	405		Contested			
14	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST		CS (COMM)	CS (COMM)/331/2023	45027	SAHIL MALIK VS SANJAY TANEJA	ROHAN KHANNA	9510609988	46266	1239	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/469/2023	45085	NARAIN WOOD PVT LTD THROUGH MANAGING DIRECTOR ADITYA GOEL VS SNEH BABUTA SOLE PROPRETIOR SK TIMBER	ISHANT KHATTAR	8800176337	46266	1181	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/338/2023	45031	MR. CHAMAN LAL SINGHAL VS MR. NAVEEN KUMAR	PREM KUMAR	9136213987	46267	1236	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/1033/2025	46009	CANTECH ENGINEERS PVT LTD VS EMPIRE FURNITURE CO	SAURAV JOSHI	9560990911	46267	258	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/836/2025	45940	NIRAT SEHGAL VS SURYA ESTATE PRIVATE LIMITED	IKRANT SINGH	9999993525	46268	328	NA	PLAINT RETURNED	Nil	Nil	

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				CS (COMM)	CS (COMM)/936/2024	45593	SUSHMA JAIN VS M/S ONXY INDUSTRIES AND ORS.	SYASHUDEV	9466369656	46270	677	NA	DISMISSED	Nil	Nil	
				CS COMM	CS (COMM)/202/2024	45349	M/S KUNAL CONCHEM PVT LTD VS M/S RAMACIVIL CONSTRUCTION PVT LTD	EKSHA SINGH	9555653589	46282	933	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/32/2026	46029	SUNGOLD TRADE PVT LTD VS CHEVISANCE SHIPPING PVT LTD THROUGH ITS MANAGING DIRECTOR	TRAHUL SAXENA	9136547899	46282	253	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/618/2025	45861	UNION BANK OF INDIA VS GAGAN ARORA PROPRIETOR OF MS GURUKIRPA TELECOM	RAJAT KHURAN	9870347895	46284	423	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/285/2025	45751	PULKIT GOEL VS RELIANCE GENERAL INSURANCE COMPANY LTD	SOHAN SETHI	9240561232	46286	535	NA	DECREED	Nil	Nil	
15	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/58/2024	CS (COMM)/58/2024	23-01-2024	Mohan Meakin Limited Vs Expo Media Developers Pvt Ltd			08-09-2026			DECREE			
				CS (COMM)/88/2024	CS (COMM)/88/2024	30-01-2024	Mohan Meakin Limited Vs Manjit Singh			08-09-2026			DECREE			
				CS (COMM)/114/2026	CS (COMM)/114/2026	29-01-2026	NARENDRA KUMAR KULASHARI Vs M/S WELDECK INTERNATIONAL PRIVATE LIMITED			16-09-2026			DECREE			
				CS (COMM)/441/2025	CS (COMM)/441/2025	22-05-2025	ARUN KUMAR BHOWMIK PROPRIETOR OF AMTECH ENGINEERS Vs M/S ASAHI INDIA GLASS LTD			28-09-2026			DECREE			
16	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
17	SH. ANIL ANTIL DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL													
18	SH. MANOJ KUMAR-I, DISTRICT JUDGE, COMMERCIAL COURT	NEW DELHI	NIL													
19	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	CS (COMM.)	494/2020	44126	M/S PREMGHANVS PRODUCTS AND ANR. Vs M/S PALASH VENKATESH PRODUCTS	Ms. Purna Singh	8588016079	46268	2142	NO	PLAINT RETURNED	NO	NO	SUIT FOR TRADEMARKS U/S 134 & 135
				CS (COMM.)	182/2023	45012	RVS INTERNATIONAL VS MARUTI SUZUKI FOUNDATION	Sh. Amit Kumar	9312915015	46273	1261	YES	DECREED	NO	NO	SUIT FOR RECOVERY U/S 17
				CS (COMM.)	136/2019	43622	E COM EXPRESS PVT LTD Vs M/S SUNSIGN SOLUTION AND ANR	Sh. Aryan Asthana	Not available	46281	2659	YES	DECREED	NO	NO	SUIT FOR RECOVERY U/S 17

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				OMP (COMM.)	74/2022	44694	VEHICLE FACTORY Vs M/S. SARR FREIGHTS CORP	Sh. Aditya Sharma	9818993031	46284	1590	NO	PARTLY ALLOWED/DISPOSED	NO	NO	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
				CS (COMM.)	306/2023	45064	SUPREME SHAVERS INDIA PVT. LTD. Vs BANK OF MAHARASHTRA AND ANR.	Ms. Maninder Kaur	9810401460	46295	1231	YES	DECREED	NO	NO	SUIT FOR RECOVERY U/S 17
				OMP (COMM.)	222/2024	45591	Venagro Nutrifoods Private Limited and Ors Vs DHAMCHANDRAN LOANS AND SERVICES LIMITED	Sh. M. Chandrakanth Reddy	Not available	46291	700	NO	SET ASIDE	NO	NO	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
20	SH. RAKESH PANDIT , DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/313/2023	45070	ADITYA BHARDWAJ Vs DEEPAK TANWAR AND ANR	Sh. Girish Kumar Sharma	9910068903	46266	1196	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/99/2024	45352	Foodies Et Al India Pvt Ltd Vs Raheja Developers Ltd	Sh. Vaibhav Jain	8447465059	46274	922	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/348/2024	45493	Raheja Developers Ltd Vs Foodies Et Al India Pvt Ltd	Sh. Gurtej Pal Singh	9899266760	46274	781	Yes	DISMISSED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/34/2024	45313	Sanjeev Kumar Yadav Vs Central Bank Of India	Sh. Anil Sharma	9811006742	46275	962	Yes	PARTLY DECREED/DISMISSED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS COMM234/2025	45696	M/s M4 Solutions P Ltd Vs The Institute of Chartered Accountant of India	Sh. Saurabh Sharma	9654443186	46282	586	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS COMM 671/2024	45443	Jogesh Singh Arora Vs Narinder Chawla	Sh. Mohit Bhardwaj	8527200481	46291	848	Yes	DECREED	NA	NA	Suit for Recovery
21	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (COMM) 54/2025	45959	Sandeep Yashwant Nalawade & Anr Vs M/s Piramal Finance Ltd	Sh. Shekhar Nanavaty	8860166368	46289	330	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 505/2025	45967	STATE BANK OF INDIA VS KRIPAL SINGH	SERAM KHAN	9717099220	46293	326	-	PARTLY DECREED/CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 111/2025	45720	SMALL FARMERS AGRIBUSINESS VS GIRRAJ COLD STORAGE	CHAKRADHAR PANDA	7678160277	46286	566	-	CONTESTED DECREED	/-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 544/2025	45994	PUNJAB NATIONAL BANK VS KAPIL JAIN	VIKRAM GOLA	9811244209	46295	301	-	CONTESTED	-	-	-
22	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/158/2023	45003	PUNJAB NATIONAL BANK Vs POSITIVE CREATIONS AND ANR	INDRA NARAIN	9311824970	46283	1280	YES	CONTESTED	NA	NA	suit recovery for

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT DAYSSECTION
			17, New Court Block-I	Commercial	CS (COMM)/206/2024	45407	Kcubes Vs Ajman International School And Anr	SUNIL KUMAR CHAUDHARY	9555026238	46284	877	YES	CONTESTED	NA	NA	suit recovery for
			17, New Court Block-I	Commercial	OMP (COMM.)/12/2025	45741	Rajender Jaina HUF Vs muller martini india pvt ltd	NITISH HARSH GUPTA	9871055534	46293	552	NO	CONTESTED	NA	NA	Arbitration & Conciliation
			17, New Court Block-I	Commercial	OMP (COMM.)/13/2025	45742	Dr Er Rajainderr Jaina Vs muller martini india pvt ltd	NITISH HARSH GUPTA	9871055534	46293	551	NO	CONTESTED	NA	NA	Arbitration & Conciliation
			17, New Court Block-I	Commercial	OMP (COMM.)/16/2025	45742	Dr Er Rajainderr Jaina Vs muller martini india pvt ltd	NITISH HARSH GUPTA	9871055534	46293	551	NO	CONTESTED	NA	NA	Arbitration & Conciliation
			17, New Court Block-I	Commercial	CS (COMM)/484/2025	45947	M/S JAINSONS DEPARTMENTAL STORES Vs M/S UNITED COFFEE HOUSE AND ORS	PUNEET DHAWAN	9899141610	46295	348	YES	CONTESTED	NA	NA	suit recovery for
23	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 358/2024	26.07.2024	DIWAN CHAND SHARMA VS NEERAJ MALIK	Roop Chand Tiwari(P),	9868118015	14.09.2026	780	YES	Contested	-	-	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	OMP (COMM.)/409/2026	(1) 27.01.2026	MANTARAV PVT LTD Vs CONVO BOT PVT. LTD.	BALRAM(P),	9818274049	25.09.2026	241	NA	Contested	-	-	U/S 9 OF A & C. ACT
			29, New Court Block-II	Commercial	CS (COMM)/112/2025	05.03.2025	EXECUTIVE ACCESS (INDIA) PVT. LTD. Vs DEEPAK NITRITE LTD.	SHAURYA MITTAL(P),	9810064432	26.09.2026	570	YES	Contested	-	-	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	CS (COMM)/245/2022	18.04.2022	RPRP AND ASSOCIATES Vs MAG FILTERS AND EQUIPMENTS PVT LTD	PANKAJ GUPTA	9811022227	30.09.2026	1626	YES	Contested	-	-	SUIT FOR RECOVERY
24	SH. AJAY PANDEY, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS/DJ 397/2025	45839	GAUTAM TANWAR VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116	46295	486	YES	DECREED/ CONSTESTED	-	-	SUIT FOR RECOVERY
25	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS COMM	22/2022	10.12.2021	YASH JAIN VS. M/SCOUNTRY LINE LOGISTICS PVT LTD.	05.09-.2026	19.09.2026	NIL	NIL	31.10.2026	NIL	10.08.2026	N/A	
				CS COMM	313/2026	23.04.2026	VELOCITY SOFTWARE SOLUTION LTD. VS. NR WARDROB FUSS PVT LTD.	14.09.2026	21.09.2026	NIL	NIL	17.10.2026	NIL	18.08.2026	N/A	

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				CS COMM	465/2026	01.06.2026	LALIT GUPTA VS. GODREJ FINANCE LTD.	09.09.2026	14.10.2026	NIL	NIL	27.11.2026	NIL			
				CS COMM	218/2026	25.03.2026	PATANJALI FODDS LTD VS. ANIL KUMAR JAIN AND ORS	29.09.2026	16.10.2026	NIL	NIL	27.10.2026	NIL			
				CS COMM	847/2023	19.09.2023	MOHITA GUPTA VS. KANIKA ARORA	10.09.2026	16.10.2026	NIL	NIL	02.11.2026	NIL	24.08.2026	N/A	
26	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS (COMM)/35/2026	15.01.26	CANARA BANK Vs DALIP KUMAR GUPTA PROP EKTA ELECTRONICS TELECOM	SANJEEV CHOPRA	N/A	03.09.26	231	YES	DECREED	-	-	
					CS (COMM)/975/2025	01.12.25	MANTU MANDAL Vs BIMILESH KUMAR DUBEY	CHANDRA SHEKHAR YADAV	N/A	05.09.26	278	YES	DISMISSED	-	-	
					CS (COMM)/1070/2025	22.12.25	M/S RX INFOTECH PVT. LTD. Vs M/S A PGUMBER Peripherals	MANEESH	N/A	26.09.26	278	YES	DECREED	-	-	
					CS/COMM/788/2025	26.09.25	HARI INDUSTRIES VS. ABHIMANYU KHANNA	ARJUN SANJAY	N/A	26.09.26	368	YES	DECREED	-	-	
27	MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	20	COMMERCIAL	CS (COMM)/556/2023	45085	GREENZ GARDEN SHOP Vs VALSONS TADELLOS	PRACHI		46273	1188	YES	CONTESTED	--	--	--
				COMMERCIAL	CS (COMM)/2896/2024	45495	M/S SUPER AGENCIES Vs MOOL CHAND AND CO CONTRACTS PRIVATE LIMITED	RONAK GUPTA	9821104506	46273	778	YES	CONTESTED	--	--	
				COMMERCIAL	CS (COMM)/318/2021	44435	SH. OM TANEJA Vs SH. NITIN MANCHANDA	RAJAY SHARMA	8745982600	46275	1840	YES	CONTESTED	--	--	
				COMMERCIAL	CS (COMM)/13/2019	43496	RADHIKA PRINTS Vs MAX HEALTHCARE INSTITUTE LTD.			46279	2783	YES	CONTESTED	--	--	
				COMMERCIAL	CS (COMM)/28/2019	43523	M/S BCC DEVELOPERS AND PROMOTERS PVT. LTD. Vs M/S NBCC (INDIA) LTD.			46294	2771	YES	CONTESTED	--	--	

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28	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Commercial suit	CS (COMM)/194/2023	44977	M/S NATH LOGISTICS PVT LTD Vs ACCURATE FREIGHT LOGISTICS	SUMIT SARNA(P),	9650941688	46281	1304	--	--	--	--	--
				Commercial suit	CS (COMM)/46/2023	44936	M/S OM FIRE SAFETY COMPANY PVT LTD Vs JAIN SPUN PIPE COMPANY	IATIN SAPRA(P),	9312223345	46293	1357	--	--	--	--	--
				Commercial suit	CS (COMM)/691/2023	45127	COMPUTER INFOTECH INDIA PVT LTD Vs FICAN TECHNOLOGY PRIVATE LIMITED	CHANDRA SHEKHAR YADAV(P),	9810209981	46294	1167	--	--	--	--	--
				Commercial suit	CS (COMM)/363/2020	44176	SANJAY BANSAL Vs CINE INDIA INTERNATIONAL	VISHAL BANSAL(P),	9811243945	46294	2118	--	--	--	--	--
29	MS. NEELAM SINGH	SOUTH-EAST	22	Commercial Suit	200/20	06-08-2020	M/S PROTAK PTE LTD VS ANKUR PANDEY	ANISHA MATHUR/RAHUL KUMAR	9971096840	03-09-2026	2219	YES	CONTESTED	--	--	
				Commercial Suit	958/25	27-11-2025	M/S MRL TYRES LTD VS ATUL VERMA ALIAS AND ATUL SONI AND ANR	SARUN MALIK AND CO	9810017346	07-09-2026	284	YES	CONTESTED	--	--	
				Commercial Suit	456/2023	11-05-2023	SAPHIRE EXIM SERVICES PVT LTD VS GI FREIGHT FORWARDING PVT LTD AND ORS	SHIVAM SHARMA	9654545855	14-09-2026	1222	YES	CONTESTED	--	--	
				ARBITRATION & CONCILLATION ACT	27/2026	05-05-2026	AVTAR SINGH AND ORS VS KOTAK MAHINDRA PRIME LTD AND ORS	SRITU	8527563991	22-09-2026	140	YES	CONTESTED	--	--	
				ARBITRATION & CONCILLATION ACT	5/2026	13-01-2026	GAURAV ENTERPRISES VS UNION OF INDIA	TARKESHWAR NATH		26-09-2026	256	YES	CONTESTED	--	--	
				Commercial Suit	940/25	21-11-2025	RAJENDRA SINGH PAL VS MANJU DEVI	DEV SHARMA & ANR	9811387613	28-09-2026	3964	YES	CONTESTED	--	--	
				Commercial Suit	463/2025	29-05-2025	ASHOK KUMAR VS MARWAH VS ANINDYA JOARDAR	S GOEL & VAGOEL	9810100554	30-09-2026	489	YES	CONTESTED	--	--	
30	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/313/2023	01-04-2023	SOPHISTICATED INDUSTRIAL ANALYTICAL MATERIALS PVT LTD Vs NATIONAL THERMAL POWER CORPORATION	P. R. SIKKA A.K.	9811054562	19-09-2026	1267	YES	DECREED /CONTESTED	--	----	
				U/S 34	OMP (COMM.)/83/2024	10-12-2024	UNION OF INDIA Vs M/S AMRIT LAL BEHL AND SONS	SBIJAN KUMAR SINGH	9810736922	07-09-2026	636	YES	DISMISSED/CONTESTED	...	----	
				COMMERCIAL CASE	CS (COMM)/38/2025	16-01-2025	M/s BALAJI ENTERPRISES Vs Ja prakash Mishra	UTKARSH GUPTA, SANIDHYA SHARMA	8459466042, 8860211682	05-09-2026	597	YES	REJECTED/CONTESTED	...	----	
				COMMERCIAL CASE	CS (COMM)/298/2025	16-04-2025	RANI AGGARWAL AND ORS Vs ALK ENTERPRISES AND ANR	LALIT GUPTA	9810355699	19-09-2026	521	YES	DECREED/CONTESTED	...	----	

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				COMMERCIAL CASE	CS (COMM)/37/2026	15-01-2026	CANARA DEEPAK ANR. BANK KUMAR VS SANJEEV AND CHOPRA		971114200	14-09-2026	242	YES	DECREED CONTESTED	/-	-	
				COMMERCIAL CASE	CS (COMM)/976/2025	01-12-2025	KALPWISH LLP Vs M/S LDD PRAKASH BIOSCIENCE PRIVATE LIMITED	SATYA	9871260076	22-09-2026	295	YES	DECREED CONTESTED	/-	-	
31	SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	30	OMP(COMM)	OMP (COMM.)/16/2026	46094	Eagle Medical System Pvt Ltd Vs DR MUKESH VERMA	KUNAL	9810074159	46219	125	N/A	DISMISSED	N/A	N/A	
				OMP(I) COMM	OMP (COMM.)/103/2026	46162	DPAP Architects Vs HOUSING AND URBAN DEVELOPMENT CORPORATION LTD	NISHIT AGRAWAL	7838952060	46219	57	N/A	ALLOWED	N/A	N/A	
				CS(COMM)	CS (COMM)/560/2026	46209	contrans cargo pvt ltd Vs AANCHAL SRIVASTAVA	ABHIMANYU	9015668564	46275	66	N/A	ALLOWED	N/A	N/A	
				CS(COMM)	CS (COMM)/3871/2024	45617	NAVAIR INTERNATIONAL PRIVATE LIMITED Vs SWARAN PROJECTECH PRIVATE LIMITED	SAUBHAGYA	9650887118	46286	669	N/A	DECREED	N/A	N/A	
				CS(COMM)	CS (COMM)/388/2025	45780	SWARAN PROJECTECH PRIVATE LIMITED Vs NAVAIR INTERNATIONAL PRIVATE LIMITED	KRISHAN	9818855771	46286	506	N/A	DECREED	N/A	N/A	
				CS(COMM)	CS (COMM)/349/2024	45421	M/S TRUE NORTH TECHNOLOGIES PVT LTD. Vs Mr. Moreswaran Namdeorao Bangade	DIYOTI	8076174381	46293	872	N/A	DECREED	N/A	N/A	
				CS(COMM)	CS (COMM)/3939/2024	45639	PETROPOL LIMITED Vs INDIA AGRANTE REALITY LTD	VIKAS	9990008499	46294	655	N/A	DECREED	N/A	N/A	
				CS(COMM)	CS (COMM)/3646/2024	45537	Violescent Venture And Anr Vs Soothe Health Care Pvt Ltd And Ors	SWAMI NATH	9873400656	46259	722	N/A	DISMISSED	N/A	N/A	
				CS(COMM)	CS (COMM)/294/2025	45756	M/S Soothe Health Care Pvt Ltd Vs Violescent Venture	AYUSH	9899096069	46259	503	N/A	ALLOWED	N/A	N/A	
				CS(COMM)	CS (COMM)/394/2023	45042	KOHINOOR RIBBON FACTORY PRIVATE LIMITED Vs M/S P AND G ENTERPRISES PRIVATE LIMITED	ARVIND	9811317311	46263	1221	N/A	DECREED	N/A	N/A	
32	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS(comm)	670/2026	18.07.2023	Blueview Properties Pvt Ltd. vs. Mr. Paritosh Manocha	S S Wani	8750618722	15.09.2026	1155	No	Contested	N.A.	N.A.	
				CS(comm)	342/2024	08.05.2024	Geeta Taneja & Anr. vs. Satnam Singh Throough Lrs	Vineet Chaudhary	9811102173	24.09.2026	869	No	Contested	N.A.	N.A.	
				CS(comm)	941/2026	10.10.2023	Mangat Ram vs. R S Mishra	Yashvir Sethi	9810119279	25.09.2026	1080	No.	Contested	N.A.	N.A.	

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				CS(COMM)	1095/2025	26.12.2025	Pritam Chhabra vs. Neeraj Kishore Jain	Vineet Chaudhary	9811102173	30.09.2026		No.	Contested	N.A.	N.A.	
33	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	15/2024	08-01-2024	MAHESH PREFAB PVT.LTD.VS. THE GREAT GETSBY CLUB OF INDIA	HAMANT KAUSHIK VS. M.S. ANSARI	-	17-09-2026	979	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	382/2024	07-12-2024	SACHIN KUMAR RANA VS. ARIEN GLOBAL LIFESTYLE P. LTD.	VAIBHAV VERMA VS. DIVYA	-	11-09-2026	639	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	49/2025	14-02-2025	M/S ADZ META SOLUTIONS PVT.LTD. VS. M/S XY ADS PVT.LTD.	KUNAL JAIN VS. BHAVISHYA SANDHU	-	09-09-2026	570	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	322/2025	27-11-2025	BANK OF INDIA VS. JAYABASKHI	SUMIT KUMAR VS. RAKESH KUMAR	-	16-09-2026	289	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	54/2026	12-02-2026	STATE BANK OF INDIA VS. DINESH KUMAR MAHTO	MADHUSUDHAN VS. MANOJ KUMAR	-	14-09-2026	212	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	90/2026	11-03-2026	BANK OF BARODA VS. SUMAN	SUDHA SUKLA VS. DILEEP KUMAR	-	16-09-2026	185	YES	CONTESTED	NIL	NIL	
34	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
35	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH EAST	201, New Building KKD	C.S. (COMM)	9/2026	19-01-2026	KAPIL GOEL Vs MEHTAB ALI		-	03-09-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	78/2024	02-08-2024	Paro Muthreja Vs Randhir Kumar Jha		-	10-09-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	37/2025	12-03-2025	RANDHIR KUMAR JHA Vs PARO MUTHREJA AND ORS		-	10-09-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	140/2025	18-11-2025	G K Rangwala and Co Pvt Ltd Vs Kusum Chemicals and Paints		-	15-09-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	45/2026	19-05-2026	VINEET KUMAR AGGARWAL PROP OF MS MAHA LAXMI METALS Vs DACC INTERNATIONAL PRIVET LIMITED		-	17-09-2026	-	-	CONTESTED	No Execution filed till date	-	
36	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/192/2024	23-03-2024	Bank Of Baroda Vs Akashma Kapoor and another	KAMAL SINGH	9899913203	03-09-2026	894	YES	DECREED	NIL	NIL	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/25/2023	17-01-2023	AMIT SEHGAL Vs RAJESH SANDHYANA	HITENDER KUMAR KALRA	9897614525	10-09-2026	1332	YES	DECREED	NIL	NIL	

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			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ/678/2023	13-09-2023	AMIT SEHGAL Vs RAJESH SANDHYANA	ADITENDER KUMAR KALRA	9897614525	10-09-2026	1093	NO	DISMISSED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/448/2024	24-08-2024	Suresh Kumar Sharma Vs Akshit Jain	VIKASH BHATIA	9811379676	10-09-2026	747	YES	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/4/2026	06-01-2026	STATE BANK OF INDIA Vs Shikha Jain Proprietor of Shree Shyam Sales	SHUCHITA DIXIT	8896932838	22-09-2026	259	NO	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/478/2022	05-08-2022	PANASONIC LIFE SOLUTIONS INDIA PVT LTD Vs DINESH KUMAR	SARVAN KUMAR BASAL	011-26843455 AND 011-26936783	23-09-2026	1510	YES	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ/775/2023	30-10-2023	PANASONIC LIFE SOLUTIONS PVT LTD Vs DINESH KUMAR AND ORS	SARVAN KUMAR BASAL	011-26843455 AND 011-26936783	23-09-2026	1059	NO	ALLOWED	NIL	NIL	
37	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/558/2022	06-10-2022	M/S. VIANET MEDIA PVT LTD. Vs MEHMOOD HASAN	SATISH KUMAR	9811053833	30-09-2026	1455	Yes	DISMISSED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/633/2023	19-12-2023	S B Sales Corporation Vs Satish Kumar Mittal	AAKSH GUPTA	9999797603	12-09-2026	998	Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/488/2024	17-09-2024	APOLLO PIPES LIMITED Vs VED PRAKASH SRIVASTAVA T/A MAA VAISHNO ENTERPRISES	SHRIHAR TRIPATHI	9548888420	01-09-2026	714	Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/591/2024	21-11-2024	M/S SURYA FAB Through its partner Sh Rajeev Nagpal Vs Pradhuman Kumar Jain Prop of M/s Vardhman trading Co	VIKAS BHATIA	9811379676	01-09-2026	649	Yes	DISMISSED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/284/2025	03-05-2025	Union Bank of India Vs NEELAM	AAAYUSH SHARMA	8750494938	29-09-2026	514	Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/270/2026	18-05-2026	STATE BANK OF INDIA Vs SURAJ PANDEY	KAMAL MEHTA	9868249232	30-09-2026	135	Yes	DECREED	Execution not filed	Execution not filed	
38	SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 426/2025	09.07.2025	RAJNI JAIN VS FAST NG FURIOUS MOTOREN	S G S GULATI	9899732673	19.09.2026	437	NO	DECREED	NA	NA	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 14/2026	09.01.2026	CANARA BANK BHAVYA AGGARWAL	PRANAY SHARMA	9873101002	28.09.2026	262	NO	DECREED	NA	NA	
39	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	MISC DJ/320/2026	ASHA MALIK AND ANR VS MOHAMMAD AHMAD	30-03-2026	SWADESH	9810209507	05-09-2026	159 DAYS	-	DISMISSED	Execution filed on dt. 20-02-2026		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED OR SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT OF SECTION
				COMMERCIAL	CS (COMM)/155/2024	MANISH TANDON ELEGANT SANITARY STORE	VS 04-03-2024	A.P. SHARMA	9410673041	24-09-2026	934 DAYS	-	DECREED	Execution not filed till date		
40	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL													
41	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS (COMM) 781/2022	01-10-2022	TARA MERCANTILE PVT LTD Vs J K CHEMICALS			30-09-2026	1461					
42	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL													
43	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	NIL													
44	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUIT	CS(COMM) 326/2025	01-07-2025	VINOD TIWARI Vs VEENA JAIN	vogendra dwivedi	9891853936	08.09.2026	300	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM) 40/2025	23-01-2025	CRM POLYMERS Vs YFCRAJESH PROJECTS PRIVATE LIMITED	KUMAR SINGLA	9810248506	15.09.2026	640	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM) 653/2025	27-11-2025	ICICI BANK LTD Vs M/S AGNIV HOSPITALITY SERVICES LLP	kumar law firm	9811191050	16.09.2026	293	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM) 93/2025	25-02-2025	IDBI BANK LIMITED Vs M/S SHREE SHYAM GARMENTS	NISHI CHAUDHARY	9899154299	25.09.2026	515	NIL	DECREED	NIL	NIL	NIL
45	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	CS (COMM) 58/2026	46051	CANARA BANK VS GAGAN SACHDEVA PROP M/S HEMEN STEELS	Sh Chhabra Vishal	9873330292	46268	217	DECREED			Recovery of money	
			613	Commercial Suit	CS (COMM) 370/2022	44760	M/S AVANT CAREER PVT. LTD. VS M/S ACCE GLOBAL	Sh Yogra Gulliya	9053608200	46273	1513	DISMISSED			Recovery of money	
			613	Commercial Suit	CS (COMM) 371/2024	45493	MANOJ KUMAR CHAUDHARY VS P And G Enterprises Pvt	Sh. Pramod Kr Bhardwaj	7982909655	46274	781	DISMISSED			Recovery of money	
			613	Commercial Suit	Counter Claim 26/2025	45848	RAJESH VS REKHA	Sh Ankit Jain	9643801028	46279	528	DISMISSED			Recovery of money	
			613	Commercial Suit	CS (COMM) 180/2025	45751	REKHA VS RAJESH	Sh Amit Gupta	9899474884	46279	431	DECREED			Counter Claim FOR Recovery of money	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
			613	Commercial Suit	OMP (COMM.) 4/2026	46057	SS Mota Singh Sr Sec Model School VS Appalon Overseas	Aranya Moulick(P),	8826235642	46287	230	DISMISSED				U/S 34 AND 36 ARB. & CONCILIATION
46	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS (COMM)/526/2024	21-10-2024	MUKESH GUPTA VS SHREE BALAJI ENTERPRISES	MR. NITESH BALAJI LOCHAV	9899659649	01-09-2026	680 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM)/423/2025	05-08-2025	BABAJI UDYOG VS 4MANN INDUSTRIES	MR. AKHILESH KR GUPTA	9999818947	02-09-2026	393 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM)/199/2023	15-04-2023	NEERAJ KUMAR VS SATYAVIR SINGH ARYA	MR. NEERAJ GUPTA	9811267045	03-09-2026	1237 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM)/485/2026	29-07-2026	SH RAM AVATAR CHAMRIA VS VNG CHAMRIA AYURVED LAB PRIVATE LIMITED	MR. C.P. MALIK	9212057049	16-09-2026	49 DAYS	NIL	NIL	NIL	NIL	
47	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(Comm)	268/2023	30.05.2023	M/S MANVI IMPEX VS M/S GAURI KATARIA ENTERPRISES	SVIVEK	9999137818	25.09.2026	1214 Days	Yes	Contested- Decreed			
			509	CS(Comm)	539/2023	04.12.2023	Saneev Kumar Vs Shanta Devi	SOURAV GOEL	9810382865	12.09.2026	1013 Days	Yes	Contested- Dismissed			
			509	CS(Comm)	434/2025	11.08.2025	NITIN RAJ GUPTA VS M/s Mode Retail Sales and Marketing Pvt Ltd	SIJAGDISH ARORA, SANJU BALA	9711304060	26.09.2026	411Days	Yes	Contested- Decreed			
			509	CS(Comm)	366/2023	06.04.2026	INDOLOG LOGISTICS PVT LTD VS M/s AURAK INTERNATIONAL INC	SANDEEP KUMAR KARN	9310934697	30.09.2026	1153 Days	Yes	Contested- Decreed			